

(18)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 24/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TP(HC)/CAA/120-124/17  
NAME OF THE TRANSFEROR : KALPATHARU INFRASTRUCTURE DEVELOPMENT  
CO PVT LTD  
NAME OF THE TRANSFERRE : KALPATHARU ENTERPRISES PVT LTD  
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1. Mr LAKSHMI  
SUDRAMANIAN

For all transferor &  
Transferee Co.,



ORDER

Heard the counsel. Order is reserved.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)

bc